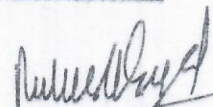


Dated 23.03.2020

NOTICE

In pursuance of Office Order No.____/Estt./E-I/DHC dated 23.03.2020 of the Hon'ble High Court of Delhi, with regard to lock-down/suspension of work, the cases fixed from 24.03.2020 to 04.04.2020, in the Court of Sh.Rakesh Syal, Judge, Family Courts, West District, Tis Hazari, Delhi are adjourned en block to the following dates:

S.No.	Date already fixed	Next date of hearing
1	24.03.2020 (Tuesday)	16.05.2020 (Saturday)
2	25.03.2020 (Wednesday)	20.05.2020 (Wednesday)
3	26.03.2020 (Thursday)	23.05.2020 (Saturday)
4	27.03.2020 (Friday)	26.05.2020 (Tuesday)
5	28.03.2020 (Saturday)	30.05.2020 (Saturday)
6	30.03.2020 (Monday)	01.06.2020 (Monday)
7	31.03.2020 (Tuesday)	02.06.2020 (Tuesday)
8	01.04.2020 (Wednesday)	03.06.2020 (Wednesday)
9	03.04.2020 (Friday)	04.06.2020 (Thursday)
10	04.04.2020 (Saturday)	05.06.2020 (Friday)


(Rakesh Syal)

Judge, Family Courts,
West District, Tis Hazari Courts, Delhi

CIRCULAR

In pursuance to the office order dated 23/03/2020 issued by Delhi High Court on the point of lockdown / suspension of work from 23/03/2020 to 04/04/2020, it is clarified that all the cases listed in the court of Ms.Renu Bhatnagar, Principal Judge, Family Court, West District, Tis Hazari, are adjourned enbloc to the dates mentioned below:

Serial No.	Date Already Fixed	New Date Of Hearing
1	24/03/2020	16/05/2020
2	25/03/2020	20/05/2020
3	26/03/2020	23/05/2020
4	27/03/2020	26/05/2020
5	28/03/2020	30/05/2020
6	30/03/2020	01/06/2020
7	31/03/2020	02/06/2020
8	01/04/2020	03/06/2020
9	03/04/2020	04/06/2020
10	04/04/2020	05/06/2020

For *Bijendra*
(Asst. Advt.)

MS. RENU BHATNAGAR
Principal Judge(West),
Family Courts, Tis Hazari
New Delhi